Sr. No. 1

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

OWP No. 977/2007 IA No. 1411/2007

Mohd. Shafi .....Petitioner(s)

Through:- None.

V/s

Union of India and others

....Respondent(s)

Through:- Mr. Vishal Sharma, ASGI

Coram: HON'BLE MR. JUSTICE VINOD CHATTERJI KOUL, JUDGE

## **ORDER**

Awaiting appearance of learned counsel for the petitioner,

adjourned.

List on 30.06.2020

(Vinod Chatterji Koul) Judge

Jammu 15.06.2020 Rakesh